

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3901
ANSWERED ON:17.08.2010
ENVIRONMENTAL CLEARANCE FOR NH PROJECTS
Shivanagouda Shri Shivaramagouda

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether several National Highways projects in the country are held up as environmental clearance has not been granted;
- (b) if so, the details thereof alongwith the number of such projects presently held up, NH-wise and State-wise;
- (c) whether any efforts have been made for resolving the matter and seeking early clearance of such projects; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R. P. N. SINGH)

(a) & (b) The following on-going projects, passing through forest/wildlife areas, are affected due to pending forest/wildlife clearance: -

Due to Wildlife Clearances:

1. 4/6 laning of NH-7 from km.626 to km.635 in Pench Sanctuary – The case of Pench Sanctuary is pending in the Hon'ble Supreme Court
2. Diversion of 3.9892 Ha forest land from Hastinapur Sanctuary Widening and strengthening of the existing NH-24 from km.86.00 to km.93.00 (Hapur-Garhmukteshwar) to 4-lane standard in U.P. (Pkg 1)
3. Diversion of 6.925 Ha forest land from Hastinapur Sanctuary on Hapur-Moradabad Section of NH-24 between Km.93 to km.104.700 for construction of 4-lane, U.P. Pkg-II.

Due to Forest Clearances:

4. Diversion of 85.058 Ha forest land Chattisgarh/Maharashtra Border Wainganga Bridge section of NH-6 (km 450 to km 485) in the State of Maharashtra
5. Diversion of 63.761 Ha forest land in Dhule-MP Border section in Dhule Distt. of NH-3 in the State of Maharashtra
6. Diversion of 53.99 Ha land for Construction of 4/6 lane in South Seoni Forest Division of NH-7 in the State of M.P.
7. Diversion of 112.62 Ha forest land for 4/6 laning of NH-7 from MP/MH Border to Mansar in the State of Maharashtra
8. Diversion of 43.870 Ha forest land for Construction of 4/6 lane in North Seoni Forest Division of NH-7 in the State of M.P.
9. Diversion of 168.9960 Ha of Protected Forest land for widening of 4/6-lane Gujarat-Maharashtra Border-Surat-Hazira Port section of NH-6.
10. Diversion of 48.095 Ha forest land for widening and upgradation of existing 2-lane to 4-lane from km.0.00 to km.38.000 on NH-26 in District Jhansi, UP.
11. Diversion of 137.6076 Ha forest land (118.9850 Ha in Pathankot distt and 18.6225 ha in Amritsar Distt.) on NH-15 from Pathankot to Amritsar section (km.6.082 to km.98.050).

(c) & (d) Meetings have been held with the Ministry of Environment & Forests at high levels including at the level of Cabinet Secretary and Minister and the matter has been pursued in the Supreme Court, wherever necessary.